

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2016
APPEAL NO. 92 OF 2016
AND
APPEAL NO. 93 OF 2016**

Dated: 19th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

BSES Rajdhani Power Ltd. & Anr.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rahul Kinra

Counsel for the Respondent(s) : Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for R.1

Mr. Anand K. Ganesan for R.2

ORDER

Learned counsel for the appellant is filing rejoinder today in the Registry. Pleadings are complete.

List these matters for hearing on **05.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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